

Minority Action Committee was considered in the third meeting held in April 1978. The Vice Chancellor of the Aligarh Muslim University along with two other members of the teaching staff of the University also met the Commission. The Commission also considered some representations and also a reference from the Government of Uttar Pradesh on the continuance or otherwise of the State Minorities Commission in the third meeting. The report of the Commission on the Aligarh Muslim University (Amendment) Bill 1978 was also discussed in the two *ad-hoc* meetings in May 1978. In the fourth meeting held on the 10th August, 1978, after its reconstitution and expansion, the Commission discussed in general the progress of action on various items of previous meeting and some other administrative and procedural matters. In an *ad-hoc* meeting on the 14th August, 1978, the Commission considered the Constitution (Forty-Sixth Amendment) Bill, 1978.

Census of Ex-Servicemen

2225. SHRI GURUDEV GUPTA:
SHRIMATI HAMIDA HABIB
ULLAH:
SHRI PRAKASH MEHROTRA:
SHRI BHIM RAJ:
SHRI SAWAISINGH SOSO-
DIA:

Will the Minister of DEFENCE be pleased to state:

(a) when the last census of ex-servicemen and their dependents was undertaken by Government;

(b) what was the number of ex-servicemen at that time; and

(c) by when Government propose to undertake the next census in this regard?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c) The census of ex-servicemen is being

collected through the State Governments. It is in progress in most of the States. Details of census in the following states are as under:

Haryana	1,38,462
Himachal Pradesh	71,339
Assam	36,200
West Bengal	55,370
Gujarat.	6,790

Juvenile Delinquents

2226. SHRI GURUDEV GUPTA:
SHRI PRAKASH
MEHROTRA:
SHRIMATI HAMIDA
HABIBULLAH:
SHRI BHIM RAJ:
SHRI SAWAISINGH
SISODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of cases of juvenile delinquency leading to crime which came to Government's notice during the last three years year-wise, both in the case of boys and girls; and

(b) what remedial measures Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) and (b) The requisite information is being collected and will be laid on the Table of the House as soon as possible.

Review of freedom fighter's pension

2227. SHRI GURUDEV GUPTA:
SHRI PRAKASH
MEHROTRA:
SHRIMATI HAMIDA
HABIBULLAH:
SHRI BHIM RAJ:
SHRI SAWAISINGH
SISODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to review certain matters connected